

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BIMLA MARU FASHIONS PRIVATE LIMITED Date of Commencement of Liquidation: 24-09-2019; List of Stakeholders as on Date: 21-03-2020; Name of IP: Mr. Satish Kumar Mathur; Last 5 digit of registration number: 10348

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				7341713				NA
2	Liquidation costs incurred till date				9564809				NA
3	Secured financial creditors	3	446723235	3	446108953		614282		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	12	437494	12	431238		6256		NA
6	Operational creditors (Employees)	40	3881804	40	3285371		596433		NA
7	Operational creditors (Government Dues)	4	73167175	4	73167175				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	21189291	14	16992566		4196725		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	6748277	2	5300447		1447830		NA
<b>Total</b>		<b>76</b>	<b>552147276</b>	<b>75</b>	<b>562192272</b>	<b>0</b>	<b>0</b>	<b>0</b>	